

**HIGH COURT OF KARNATAKA AT DHARWAD BENCH**

**SPECIAL SITTING OF HON'BLE LADYSHIPS  
ON SATURDAY THE 01<sup>ST</sup> AUGUST 2026**

**Mode of Hearing: Physical / Video Conferencing (optional)**

| <b>Sl.<br/>No.</b> | <b>SITTINGS AND SUBJECTS</b>                                                                                                                                                                                                                                                                                                                                                                                           | <b>COURT<br/>HALL No.</b> |
|--------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|
| <b>1</b>           | <b>Hon'ble Mrs. Justice Anu Sivaraman &amp;<br/>Hon'ble Mrs. Justice K.G.Shanthi</b><br><br>All Division Bench Writ/Civil matters (except those assigned to other Benches)<br>- Preliminary Hearing /Admissions, Orders and Final Hearing                                                                                                                                                                              | <b>2</b>                  |
| <b>2</b>           | <b>Hon'ble Ms. Justice Jyoti M &amp;<br/>Hon'ble Mrs. Justice P.Sree Sudha</b><br><br>(1) Miscellaneous First Appeals (MV, WC/ECA and ESI)<br>- Admissions, Orders and Final Hearing<br><br>(2) Writ Appeals (Labour, Service and KVOA)<br>- Preliminary Hearing /Admissions, Orders and Final Hearing<br><br>(3) All Division Bench Tax matters<br>- Preliminary Hearing /Admissions, Orders and Final Hearing        | <b>3</b>                  |
| <b>3</b>           | <b>Hon'ble Mrs. Justice Lalitha Kanneganti &amp;<br/>Hon'ble Mrs. Justice K.S.Hemalekha</b><br><br>(1) Miscellaneous First Appeals [Family Court (FC) Matters]<br>- Admissions, Orders and Final Hearing<br><br>(2) Writ Appeals (MV, KEB and Excise)<br>- Preliminary Hearing /Admissions, Orders and Final Hearing<br><br>(3) Writ Petitions (S-KSAT)<br>- Preliminary Hearing /Admissions, Orders and Final Hearing | <b>4</b>                  |

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| <b>4</b> | <b>Hon'ble Dr. Justice Chillakur Sumalatha</b><br><br>(1) Writ Petitions [All GM (except CPC), Service and Labour]<br>- Preliminary Hearing / Admissions, Orders and Final Hearing<br><br>(2) Revision Petition Family Court (RPFC)<br>- Admissions, Orders and Final Hearing                                             | <b>5</b> |
| <b>5</b> | <b>Hon'ble Ms. Justice Tara Vitasta Ganju</b><br><br>Writ Petitions (GM-CPC and Education)<br>- Preliminary Hearing / Admissions, Orders and Final Hearing                                                                                                                                                                | <b>6</b> |
| <b>6</b> | <b>Hon'ble Mrs. Justice Geetha K.B.</b><br><br>(1) Miscellaneous First Appeals<br>- Admissions, Orders and Final Hearing<br><br>(2) Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit<br>- Preliminary Hearing/Admission, Orders and Final Hearing | <b>7</b> |
| <b>7</b> | <b>Hon'ble Mrs. Justice Rajeshwari N.Hegde</b><br><br>(1) All Category of Criminal matters<br>- Preliminary Hearing / Admissions, Orders and Final Hearing<br><br>(2) All Civil matters (except those assigned to other Benches)<br>- Preliminary Hearing / Admissions, Orders and Final Hearing                          | <b>8</b> |

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(Ron Vasudev)  
Registrar (Judicial)**

**Date: 23.07.2026**